

**Shipping Corporation**

\*244. **Shri M. S. Gurupadaswamy:** Will the Minister of Transport be pleased to refer to the reply given to starred question No. 1220 on the 15th December, 1954 and state:

(a) whether any final decision on the proposal to establish another Shipping Corporation in the country has been taken, and

(b) if so, the details thereof?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) No.

(b) Does not arise.

**Passenger Amenities**

\*246. **Shrimati Ila Palchoudhury:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Second Class passengers are not allowed the same facilities as are available to First Class passengers in respect of purchase of tickets for their servants and the use by these servants of the 'Servants' compartments on the Indian Railways; and

(b) if so, the reasons therefor?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan):** (a) Yes.

(b) The present second class corresponds to old Inter Class which did not have this facility.

**Fare and Freight Structure Committee**

\*247. **Shri Vishwanatha Reddy:** Will the Minister of Railways be pleased to state:

(a) whether a Committee has been set up to enquire into the Fare and Freight structure in the Indian Railways;

(b) the terms of reference of the said Committee; and

(c) whether it is a fact that the committee is fettered with the direction from Government that nothing should be done to impair the revenues of the Railways?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Committee has been appointed to review the existing freight structure for transport by goods trains.

(b) A statement is laid on the Table of the Sabha. [See Appendix I, annexure No. 68].

(c) No, Sir; but the committee have been directed to bear in mind the necessity for maintaining the financial stability of the railways.

**Dairy Training**

\*255. **Dr. Ram Subhag Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have prepared any scheme for the training of dairy men and field workers in the modern methods of dairy work;

(b) if so, when the scheme is likely to be introduced; and

(c) the number of dairy men and field workers that will be trained under this scheme?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) A scheme is being formulated for inclusion in the Second Five Year Plan.

(b) Early in 1956.

(c) About 2,000.

**Gur**

\*256. **Shri Jhulan Sinha:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government have decided to purchase and store Gur with a view to stabilize its price in the market; and

(b) if so, the price at which it will be purchased and the arrangements for its storage and disposal?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) No.

(b) Does not arise.

**Legal Work**

\*257. **Shri Bishwa Nath Roy:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 1851 on the 4th April, 1955 and state whether any decision has been taken on the recommendations of the officer on Special Duty appointed to conduct an inquiry regarding legal work on the Indian Railways?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** Government have since taken decisions on the recommendations of the Officer on Special Duty about legal work on Indian Railways and necessary instructions have been issued to Railway Administration.